

the reorganisation of curricular and extra curricular programmes of educational institutions.

#### **INTRODUCTION OF PROHIBITION IN UNION TERRITORIES**

70. DR. BHAI MAHAVIR: SHRI O. P. TYAGI: SHRI JAGDISH PRASAD MA-THUR:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government propose to introduce prohibition in all the Union Territories in pursuance of its declared policy of prohibition;

(b) if so, by when it is likely to be introduced; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (c) The Central Government has throughout been advocating a policy of prohibition. Most of the State Governments feel that total prohibition is not enforceable in the near future. The Central Government is, therefore, attempting to evolve a policy, for the phased enforcement of prohibition, which can be uniformly implemented by State Governments and the Union Territory Administrations.

#### **TEXT BOOKS**

71. SHRI LOKANATH MISRA: SHRI DEBANANDA AMAT: SHRI K. P. SINGH DEO: SHRI M. K. MOHTA: SHRI DAHYABHAI V. PATEL: SHRI K. C. PANDA: SHRI SUNDAR MANI PATEL:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been invited to an article published in the Times of India dated the 6th February,

1973, to the effect that a lot of poor text books are being published by a number of Governmental organisations; and

(b) if so, the reaction of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) The article has referred to a series of history books entitled "History of our Land" written by a New Delhi school teacher which purports to be according to the latest syllabus prescribed by the National Council of Educational Research and Training. The article says that the N.C.E.R.T. ought to investigate whether private publishers are trying to pass off sub-standard text-books by invoking its name and thereby suggesting that it has approved of them. The N.C.E.R.T. is investigating into the matter. The article also mentions the defects in books brought out by a foreign publishing house which operates in India. The article urges that the writing and production of textbooks will have to be entrusted to an expert AH India Board set up by and directly responsible to the Union Education Ministry. The Government of India have already appointed a National Board of School Textbooks. This Board has approved of a scheme to evaluate school textbooks. So far 2,000 school textbooks have been evaluated and reports sent to State Governments. Such an evaluation is a continuous process.

#### **WORKING OF ARCHAEOLOGICAL LIBRARY**

72. SHRI LOKANATH MISRA : SHRI K. P. SINGH DEO : SHRI DEBANANDA AMAT: SHRI M. K. MOHTA : SHRI DAHYABHAI V. PATEL : SHRI K. C. PANDA : SHRI SUNDAR MANI PATEL :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) Whether Government's attention has